FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
SHRI GAJANAN MAHARAJ SUGAR LIMITED
OPERATING AS A SUGAR FACTORY IN MAHARASHTRA

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	Relevant Particulars	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Shri Gajanan Maharaj Sugar Limited, PAN: AABCU4757C CIN: U15421PN2012PLC143068
2.	Address of the registered office	Anant Residency, 1st floor, 2054, Sadashiv Peth, Tilak Road, Pune, Maharashtra, India, 411030
3.	URL of Website	NA
4.	Details of place where majority of fixed assets are located	A sugar factory at Village Kavathe Malkapur, Tal. Sangamner (Dist. A. Nagar) MH, with 47.00 acres of fixed assets comprising seven land parcels (Gat Nos. 10, 11/1, 11/2, 13/1, 13/2,14,15/3)
5.	Installed capacity of main products/ services	The sugar factory has a crushing capacity of 3,500 tonnes of sugar cane per day as per the IEM Part-A Amendment Certificate issued by DPIIT, Government of India. The sugar factory has also a co-generation boiler capacity of 90 tonnes per hour.
6.	Quantity and value of main products/ services sold in last financial year	Sales of ₹2.84 Crore as per audited financial statements of financial year 2024-2025.
7.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	List of creditors are available: https://ibbi.gov.in/claims/claim-process/U15421PN2012PLC143068

8.	Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at URL:	Email: cirp.gajanan2026@gmail.com
9.	Last date for receipt of expression of interest	28.11.2026
10.	Date of issue of provisional list of prospective resolution applicants	08.12.2026
11.	Last date for submission of objections to the provisional list	13.12.2026
12.	Date of issue of final list of prospective resolution applicants	23.12.2026
13.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.12.2026
14.	Last date for submission of resolution plans	27.01.2027
15.	Process email id to submit Expression of Interest	cirp.gajanan2026@gmail.com ***[Communications to any other email ID may be ignored.]***
16.	Details of the corporate debtor's registration status as MSME	Udyam Registration Number: **UDYAM-MH-26-1211004**

Shekhar Arvind Parkhi

Digitally signed by Shekhar Arvind Parkhi
Date: 2026.11.16 11:17:38 +05'30'

Shekhar Arvind Parkhi
IBBI Reg.no. IBBI/IPA-001/IP-P-02494/2021-2022/13801
AFA Valid up to. 30.06.2027
IBBI Reg. Email ID: ip.shekharparkhi@gmail.com
Process Email ID: cirp.gajanan2026@gmail.com
Reg. Address of the RP: A-904, Malpani Vivanta, Laxman Nagar, Balewadi, Near Baner D-Mart, Pune – 411045, Maharashtra
For Shri Gajanan Maharaj Sugar Limited

Date: 29.10.2026
Place: Pune (MH)